GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION No. 788 TO BE ANSWERED ON 12.12.2022

Wild Animal Reserves

788. SHRI ANURAG SHARMA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government proposes to create wild animal reserve parks in Uttar Pradesh and if so, the details thereof and the stand of Union Government on this matter;
- (b) whether the Government is aware of the fact that the imminent threats to wild animals like Elephants, Tigers and other endangered animals caused by human interception and encroachment and if so, the details thereof; and;
- (c) the steps taken by the Government in this regard and the total funds allocated during the last three years, year-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ASHWINI KUMAR CHOUBEY)

- (a) The Wild Life (Protection) Act, 1972 empowers the States/Union Territories, including in Uttar Pradesh, for establishment of National Parks, Sanctuaries, Conservation Reserves and Community Reserves
- (b) and (c) The Government has noted the possible threats to wildlife like Tiger, Elephant, etc. due to anthropogenic factors. These include death/injury of wild animals, retaliatory killing of animals, habitat degradation, movement of wild animals to human dominated landscapes, etc.

The important steps taken by the Government in this regard include:

- i. Endangered species of animals including Tiger, Elephants, Rhinoceros, Lion, etc. are listed under Schedule –I of the Wild Life (Protection) Act, 1972 thereby according them highest degree of protection.
- ii. The Wild Life (Protection) Act, 1972, provides for stringent. punishments for wildlife offences. The Act also provides for forfeiture of any equipment, vehicle or weapon that is used for committing wildlife offence(s).
- iii. Protected Areas, viz., National Parks, Sanctuaries, Conservation

Reserves and Community Reserves covering important wildlife habitats have been created all over the country under the provisions of the Wild Life (Protection) Act, 1972 to conserve wild animals and their habitats.

- iv. An advisory to deal with Human wildlife conflict was issued by the Ministry of Environment, Forest and Climate Change to all States/UTs on 06.02.2021. The advisory suggests that the State Chief Wild Life Wardens may utilize the Panchayati Raj Institutions and authorize the Sarpanch or any other representative of Gram Panchayat for dealing with problematic wild animals under Section 11(1) (b) of Wild Life (Protection) Act, 1972.
- v. A guidance manual titled "Eco-Friendly Measures to Mitigate the Impacts of Linear Infrastructure on Wildlife" was released by the Ministry in December 2016. The document, which was prepared by the Wildlife Institute of India, provides detailed guidance for planning, locating, designing, implementing and operating smart green roads, railways and power-lines.
- vi. The Standing Committee of National Board for Wild Life, in its 47th meeting held on 25th January 2018, recommended that user agencies should take into consideration the guidelines of the Wildlife Institute of India while designing linear infrastructure inside Protected Areas and Eco Sensitive Zones. The Ministry has advised the State/UT Forest Departments that linear infrastructure proposals should be accompanied by an animal passage plan prepared on the basis of the guidelines and in consultation with the State Chief Wildlife Warden
- vii. Financial and technical assistance is provided to the State/ Union Territory Governments under the Centrally Sponsored Schemes of 'Development of Wildlife Habitats', 'Project Tiger' and 'Project Elephant' for providing better protection to wildlife and improvement of its habitat. The details of funds released during the last three years under the above Schemes is at Annexure 1a, Annexure 1b and Annexure 1 c respectively.

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) AND (c) OF THE LOK SABHA UNSTARRED Q. No.788 REGARDING WILD ANIMAL RESERVES RAISED BY SHRI ANURAG SHARMA

Details of funds released to State/ UT Governments under CSS-'Development of Wildlife Habitats' during 2019-20 to 2021-22.

<u>(Rs. in lakhs)</u>

S.No.	Name of States/UTs	2019-20	2020-21	2021-22
1	A& N Islands	132.64	0	135.77
2	Andhra Pradesh	0	0	0
3	Arunachal Pradesh	512.69	312.5865	419.80617
4	Assam	164.26	0	0
5	Bihar	148.142	205.1644	410.85952
6	Chandigarh	0	25.16	0
7	Chhattisgarh	310.0318	104.35936	274.5903
8	Goa	111.654	0	0
9	Gujarat	0	124.5849	0
10	Haryana	237.6078	18.2212	127.331
11	Himachal Pradesh	375.76554	187.63518	197.09452
12	Jammu & Kashmir	0	80.62863	0
13	Jharkhand	93.96	198.2265	79.53315
14	Karnataka	739.046	586.12634	1256.59314
15	Kerala	845.026	731.2845	295.7737
16	Madhya Pradesh	629.266	801.60127	389.34906
17	Maharashtra	715.781	146.08	0
18	Manipur	396.455	241.12	142.50646
19	Meghalaya	238.839	263.507	530.51253
20	Mizoram	431.79	339.60855	198.9678
21	Nagaland	953.69	260.00105	342.0315
22	Odisha	701.504	697.50	726.80273
23	Rajasthan	741.315	309.12634	1007.64845
24	Sikkim	557.355	349.623	182.97174
25	Tamil Nadu	409.505	334.0354	390.75715
26	Telangana	0	36.59304	0
27	Uttar Pradesh	426.251	312.9244	169.06261
28	Uttarakhand	1401.19	441.61031	226.34415
29	West Bengal	891.073	710.61953	757.25599
30	Puducherry	0	0	0
31	Lakshadweep	193.272	462.409	462.086
32	Delhi	0	0	0
33	Tripura	90.317	260.679	0
34	Ladakh UT	0	223.17292	31.95
	Total	12448.42	8764.18	8755.59

Annexure 1b.

<u>State wise fund released under Central Sponsored Scheme (CSS) of Project Tiger during 2019-</u> <u>20 to 2021-22</u>

(Rs. in Lakh)

Sl. No.	State	2019-20	2020-21	2021-22
1	Andhra Pradesh	114.48	266.51	292.11
2	Arunachal Pradesh	846.31	803.76	869.08
3	Assam	2198.76	2513.90	1476.75
4	Bihar	562.84	628.89	552.72
5	Chhattisgarh	358.53	471.16	355.85
6	Jharkhand	1432.07	128.45	195.06
7	Karnataka	2252.03	2118.01	2956.70
8	Kerala	607.07	402.88	868.78
9	Madhya Pradesh	3501.91	2551.26	3523.52
10	Maharashtra	7220.39	3098.03	2991.06
11	Mizoram	337.70	161.53	374.13
12	Odisha	1303.32	680.07	1056.86
13	Rajasthan	1203.19	1008.89	841.05
14	Tamil Nadu	1586.91	1336.14	1576.22
15	Telangana	359.91	351.97	543.26
16	Uttarakhand	1242.49	1671.30	1463.71
17	Uttar Pradesh	2289.18	923.29	1304.85
18	West Bengal	758.47	333.96	708.28
	Total	28175.56	19450.00	21949.99

Annexure 1c.

<u>State wise fund released under Central Sponsored Scheme (CSS) of Project Elephant during</u> <u>2019-20 to 2021-22</u>

(Rs. in Lakh)

Sl.	State/UTs	2019-20	2020-21	2021-22
No				
1	Andhra Pradesh	127.03	77.28	20.5565
2	Arunachal Pradesh	103.26831	282.256	157.7615
3	Assam	-	35.284	126.716
4	Chhattisgarh	-	-	24.785
5	Jharkhand	161.44438	111.86522	86.682
6	Karnataka	412.48239	330.40376	261.195
7	Kerala	432.132	574.56	580.96765
8	Maharashtra	44.1944	17.98	-
9	Meghalaya	177.8976	9.36	141.75
10	Nagaland	213.9498	92.50	279.759
11	Odisha	387.036	577.99	567.045
12	Tamil Nadu	275.1576	-	181.8464
13	Tripura	45.38	24.71	-
14	Uttar Pradesh	37.74	-	45.993
15	Uttarakhand	417.312	204.85	244.12375
16	West Bengal	113.254	64.1958	87.8717
17	Haryana	16.80	11.04	4.2345
18	Bihar	57.02752	39.08	-
19	Rajasthan	35.28	-	15.18
20	Punjab	-	-	-
21	Madhya Pradesh	13.695	-	12.613
22	Manipur	10.944	-	5.40
	Total	3082.02	2453.35	2844.48
